

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1230

ANSWERED ON:28.07.2015

Grading of NGOs

Sampath Shri Anirudhan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any proposal for grading of Non-Governmental Organisations (NGOs);

(b) if so, the details thereof; and

(c) the steps taken to recover the funds misappropriated from the NGOs blacklisted during the last three years due to financial irregularities?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) and (b): No, Madam. There is no proposal, at present, for grading of Non-Governmental Organisations (NGOs) in general on the basis of qualitative assessment of their performance.

(c): For recovery of misutilized/misappropriated fund from NGOs, the following measures are taken:

(i) Release of further funds to the blacklisted NGO has been stopped;

(ii) The details of such NGOs have been displayed on website of the Ministry to prevent them from obtaining funds from any other Ministry/Department/Organization of the Government;

(iii) The State Governments of the States where these blacklisted NGOs are located, have been informed about the blacklisting of the NGOs; and

(iv) State Government have been requested to recover the misappropriated or unutilized grants-in-aid released to the blacklisted NGOs.